

COURT NO. 3**THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA****To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CC/2527/2026 (WP/6600/2021)	K SUBBA RAO Vs SRI KANTILAL DANDE IAS	M R TAGORE		EAST GODAVARI
2	CC/2570/2026 (WP/17629/2021)	VESAM VENKATA RAMANA REDDY Vs PRAVEEN KUMAR IAS	G V SHIVAJI		YSR KADAPA
<u>ADMISSION (CO-OP SOCIETIES)</u>					
3	WP/19381/2026 IA 1/2026 Direction Petition	THE JUDICIAL EMPLOYEES COOPERATIVE CREDIT SOCIETY LTD Vs THE STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY -	B V ANJANEYULU	GP FOR COOPERATION	KRISHNA
4	WP/19715/2026 IA 1/2026 Direction Petition	K.B. SAROJAMMA Vs THE STATE OF ANDHRA PRADESH	NUTHALAPATI KRISHNA MURTHY	GP FOR INDUSTRIES COMMERCE	KURNOOL
5	WP/19797/2026 IA 1/2026 Direction Petition	RAJAPUTRA NAGENDRA BABU Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR COOPERATION	KRISHNA
<u>ADMISSION (EDUCATION)</u>					
6	WP/19809/2026 IA 1/2026 Direction Petition	CHIRAMDADU RITEESH Vs THE STATE OF ANDHRA PRADESH	OMKAR D	GP FOR SCHOOL EDUCATION GP FOR REVENUE	GUNTUR
7	WP/19971/2026 IA 1/2026 Direction Petition	THE MONTESSORI GLOBAL EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	B SOMASEKHAR	GP FOR EDUCATION	WEST GODAVARI
<u>ADMISSION (FISHERIES)</u>					
8	WP/19801/2026 IA 1/2026 Direction Petition	SRI LAKSHMI NARASIMHA SWAMY MARINE MATHSYA PARISRAMIKA SAHAKARA SANGHAM Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	GP FOR FISHERIES GP FOR HOME	GUNTUR
<u>ADMISSION (SOCIAL WELFARE)</u>					
9	WP/19722/2026 IA 1/2026 Direction Petition	MAKKALA SHIREESHA Vs THE STATE OF ANDHRA PRADESH	MALLIDI ARUNA SRI SATYA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	ANANTAPUR
10	WP/19791/2026 IA 1/2026 Direction Petition	PARUCHURU RAVI KIRAN (STUDENT) Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	GUNTUR
11	WP/19902/2026 IA 1/2026 Direction Petition	DODDA VENKATA MOHAN KRISHNA Vs THE STATE OF ANDHRA	SRIDHAR TUMMALAPUDI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	KRISHNA

PRADESH

ADMISSION (CO-OP SOCIETIES)

12	WP/19945/2026 IA 1/2026 Direction Petition	RAJAPUTRA PADMAJA BAI A SYAM SUNDAR REDDY Vs THE STATE OF ANDHRA PRADESH	GP FOR COOPERATION	KRISHNA
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COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(ADJOURNED MOTION LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ORDERS					
13	WP/12233/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition WP/12256/2026 WP/16039/2026	BATCHU RAMBOTLU D.ED. COLLEGE Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION T	GUNTUR
14	WP/12256/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	B R COLLEGE OF EDUCATION (D.ED) Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	VISAKHAPATNAM
15	WP/16039/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	S.R. D.ED COLLEGE Vs THE PRINCIPAL SECRETARY	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	GUNTUR
16	WP/13888/2026 IA 1/2026 Direction Petition	KOPPULA NARASIMHA REDDY Vs THE STATE OF ANDHRA PRADESH	SARIPUDI RAJA MOULI	GP FOR EDUCATION MANNAM SRIDHAR GP FOR REVENUE	GUNTUR
17	WP/15033/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition WP/15154/2026 WP/15156/2026 WP/15159/2026 WP/15160/2026 WP/15161/2026 WP/15162/2026	M/S.SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING R2 R4 UNSERVED, (AT 3:30 PM)	VISAKHAPATNAM
18	WP/15154/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M/S.SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM
19	WP/15156/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M/S.SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM
20	WP/15159/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	.SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VIZIANAGARAM
21	WP/15160/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M/S.SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM
22	WP/15161/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M/S.SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM

23	WP/15162/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M/S.SRI SATYA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	VISAKHAPATNAM
24	WP/17345/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	VIKAS COLLEGE OF ENGINEERING AND TECHNOLOGY Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION T	KRISHNA
25	WP/18259/2026 IA 1/2026 Suspension Petition	SREE SAL ENGLISH MEDIUM HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	GUNTUR
26	WP/18274/2026 IA 1/2026 Direction Petition	LITTLE FLOWER EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR EDUCATION M UMA DEVI (CENTRAL GOVT COUNSEL) T	KURNOOL
27	WP/18275/2026 IA 1/2026 Direction Petition	BONAM VENKATA CHALAMAYYA EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR HIGHER EDUCATION T	EAST GODAVARI
28	WP/18276/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SRI VEERA JAGANNADHA EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR HIGHER EDUCATION M UMA DEVI (CENTRAL GOVT COUNSEL) T	VISAKHAPATNAM
29	WP/18509/2026 IA 1/2026 Suspension Petition	PYDAH COLLEGE OF ENGINEERING (POIYTECHNIC) Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION M UMA DEVI (CENTRAL GOVT COUNSEL) T	EAST GODAVARI
30	WP/18885/2026 IA 1/2026 Direction Petition	BRINDAVAN INSTITUTE OF TECHNOLOGY AND SCIENCE Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION M UMA DEVI (CENTRAL GOVT COUNSEL) T	KURNOOL
31	WP/19020/2026 IA 1/2026 Direction Petition	GEETHANJALI INSTITUTE OF SCIENCE AND TECHNOLOGY Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION M UMA DEVI (CENTRAL GOVT COUNSEL) T	SPS NELLORE

ADMISSION (CO-OP SOCIETIES)

32	WP/4582/2026 IA 1/2026 Stay Petition WP/29214/2023	PEPAKAYALA VISHNU MURTHY Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR COOPERATION N/S	EAST GODAVARI
33	WP/29214/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	PEPAKAYALA VISHNU MURTHY Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR COOPERATION GP FOR COOPERATION (AP)	EAST GODAVARI
34	WP/12743/2026 IA 1/2026 Direction Petition	RAGULA RAGHUVULU Vs STATE OF ANDHRA PRADESH	DR.VINAKOTI SRINIVASULU AND ASSOCIATES	GP FOR COOPERATION GANDRALA RATHNA KUMAR SC For APSCCFC LTD	EAST GODAVARI
35	WP/16982/2026 IA 1/2026 Suspension Petition	GOTETI PRABHAKARA RAO Vs THE STATE OF ANDHRA	P RAMA SHARANA SHARMA	GP FOR COOPERATION	KRISHNA

PRADESH

36	WP/19693/2026 IA 1/2026 Suspension Petition	NO X-147 ANTHARVEDHI KARA COOPERATIVE COLLECTIVE FARMING SOCIETY LTD Vs THE STATE OF ANDHRA PRADESH	SRINIVAS BASAVA	GP FOR AGRICULTURE	EAST GODAVARI
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ADMISSION (EDUCATION)

37	WP/5214/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Leave Petition	ZENITH METAPLAST(P) LIMITED Vs THE STATE OF ANDHRA PRADESH	L ARAVIND REDDY	GP FOR SCHOOL EDUCATION V CH NAIDU GP FOR FINANCE PLANNING	GUNTUR
38	WP/5215/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	V3 ENTERPRISES PVT LTD Vs THE STATE OF AP	L ARAVIND REDDY	GP FOR SCHOOL EDUCATION V CH NAIDU GP FOR FINANCE PLANNING	GUNTUR
39	WP/9139/2026 IA 1/2026 Direction Petition	PRIVATE MANAGEMENT SCHOOLS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION P VIVEK	ANANTAPUR
40	WP/12802/2026 IA 1/2026 Miscellaneous Petition	DWARKAMAI EDUCATIONAL SOCIETY Vs THE STATE OF AP	PANGULURU RACHANA	GP FOR HIGHER EDUCATION SRI VIJAY MATHUKUMILLI GP FOR COOPERATION B RAMESH SC FOR BOARD OF INTERMEDIATE EDUCATION	PRAKASAM
41	WP/15429/2026 IA 1/2026 Direction Petition	EVSS EDUCATIONAL SOCIETY KODUR Vs THE STATE OF A.P	K JYOTHI PRASAD	GP FOR SCHOOL EDUCATION N/S	CHITTOOR
42	WP/16071/2026 IA 1/2026 Direction Petition	CHITTALURU RAMESH REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR SCHOOL EDUCATION RAGHU BABU KALAMATA SC For Samagra Siksha	SPS NELLORE
43	WP/17036/2026 IA 1/2026 Suspension Petition WP/35490/2025	SREE RAMA COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	CHITTOOR
44	WP/35490/2025 IA 1/2025 Suspension Petition	SREE RAMA COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	CHITTOOR
45	WP/17133/2026 IA 1/2026 Direction Petition	R. RAJENDRA REDDY Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR SCHOOL EDUCATION	KURNOOL
46	WP/18257/2026 IA 1/2026 Suspension Petition	SIDDARTHA EM HIGH SCHOOL Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR SCHOOL EDUCATION	EAST GODAVARI
47	WP/18981/2026 IA 1/2026 Direction Petition	AMRUTHA EDUCATIONAL SOCIETY Vs THE STATE OF A.P	K JYOTHI PRASAD	GP FOR SCHOOL EDUCATION	SPS NELLORE
48	WP/19102/2026	GOWTHAM VIGNAN	K JYOTHI PRASAD	GP FOR EDUCATION	CHITTOOR

	IA 1/2026 Direction Petition	EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH			
49	WP/19431/2026 IA 1/2026 Direction Petition	APPASWAMY EDUCATIONAL SOCIETY Vs THE STATE OF A.P.	K JYOTHI PRASAD	GP FOR SCHOOL EDUCATION	YSR KADAPA
<u>ADMISSION (FISHERIES)</u>					
50	WP/8827/2026 IA 1/2026 Direction Petition	PESANGI BHAIYAMMA Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO MORTHA	GP FOR FISHERIES V V SATISH (SC for APEPDCL)	EAST GODAVARI
51	WP/13951/2026 IA 1/2026 Direction Petition WP/2307/2026	VATSAVAYI RANI Vs THE STATE OF AP	G RAJA BABU	GP FOR FISHERIES GP FOR IRRI AND CAD	EAST GODAVARI
52	WP/2307/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	MR. KATTA SRINIVASA RAO Vs THE STATE OF AP	PRUDVI RAJU MUDUNURI	GP FOR GENERAL ADMINISTRATION G RAJA BABU GP FOR IRRI AND CAD GP FOR ENVIRONMENT GP FOR REVENUE GP FOR FISHERIES	WEST GODAVARI
53	WP/18035/2026 IA 1/2026 Stay Petition	CHINTHALAPATI NAGA MANI Vs THE STATE OF ANDHRA PRADESH	BODA SATYA NAGA MANJEET	GP FOR FISHERIES	WEST GODAVARI
54	WP/19510/2026 IA 1/2026 Direction Petition	M/S. ANU AGRO ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR FISHERIES GP FOR INDUSTRIES COMMERCE GP FOR REVENUE	SPS NELLORE
55	WP/19532/2026 IA 1/2026 Suspension Petition	A SWAMI REDDY Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR FISHERIES	PRAKASAM
<u>ADMISSION (SOCIAL WELFARE)</u>					
56	WP/3255/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	M/S AMMA CHARITABLE TRUST Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMAGUTTA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE	SPS NELLORE
57	WP/7223/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	GULLELA SIMHADRI Vs THE STATE OF AP	KOLLURU SATISH	GP FOR SOCIAL WELFARE	VISAKHAPATNAM
58	WP/12585/2026 IA 1/2026 Direction Petition	MURLA KUMARI Vs THE STATE OF ANDHRA PRADESH	M KESAVA RAO	GP FOR SOCIAL WELFARE	WEST GODAVARI
59	WP/14308/2026 IA 1/2026 Direction Petition	MR. MADUNURI S V S N RAJU Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	EAST GODAVARI
60	WP/17946/2026 IA 1/2026 Direction Petition	KODALI SURESH Vs THE STATE OF ANDHRA PRADESH	YERRAMSETTY SATYA SOWMYA	GP FOR SOCIAL WELFARE	KRISHNA
61	WP/18080/2026 IA 1/2026 Direction Petition	THATTI AJAY DURGA PRASAD Vs	GODAVARTI MOUNIKA	GP FOR SOCIAL WELFARE GP FOR FINANCE	KRISHNA

		THE STATE OF ANDHRA PRADESH		PLANNING	
62	WP/18496/2026 IA 1/2026 Suspension Petition IA 2/2026 Dispense with Petition	MANDAPATI PARTHASARADHI Vs THE STATE OF ANDHRA PRADESH	VUYYURU LAKSHMANA RAO	GP FOR REVENUE GP FOR SOCIAL WELFARE T	WEST GODAVARI
63	WP/18984/2026 IA 1/2026 Direction Petition	GONA SAI DURGA Vs THE STATE OF ANDHRA PRADESH	SUNKARA CHARAN KUMAR	GP FOR SOCIAL WELFARE GP FOR REVENUE	KRISHNA
<u>ADMISSION (UNIVERSITIES)</u>					
64	WP/13904/2026 IA 1/2026 Direction Petition	VEERAVALLI COLLEGE OF LAW Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	GP FOR HIGHER EDUCATION C	EAST GODAVARI

COURT NO. 3

THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Tuesday The 21st day of July 2026(AFTER ADJOURNED MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALLY IDENTIFIED CASES</u>					
65	WP/8384/2009 IA 1/2025 Leave Petition	KANDRATHI NAGA RAJU KANDUKURU (V&M) PRAKASAD DISTRICT. Vs GOVT. OF A.P. SOCIAL WEL.(CV.1) DEPT.HYDERABAD & 4 OTRS.	KIRAN TIRUMALASETTI	GP FOR SOCIAL WELFARE GP FOR SOCIAL WELFARE	PRAKASAM
66	WP/7126/2016 IA 1/2016(WPMP 9094/2016) Direction Petition IA 1/2018 Direction Petition WP/43903/2016	VEGESNA SUBBA RAJU Vs THE STATE OF AP.	V V RAVI PRASAD	GP FOR REVENUE (AP) K V L NARASIMHA RAO HCJ NOTE N/S	WEST GODAVARI
67	WP/43903/2016 IA 1/2016(WPMP 54169/2016) Direction Petition	POLUKONDA KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	V V RAVI PRASAD	0 N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) K V L NARASIMHA RAO GP FOR REVENUE	WEST GODAVARI
68	WP/29200/2018 IA 1/2018 Suspension Petition	G. RAJU Vs STATE OF ANDHRA PRADESH	M JAYARAM REDDY	GP FOR COOPERATION (AP)	ANANTAPUR
<u>PART-HEARD CASES</u>					
69	IA/2/2026 Review Petition WP/17193/2023	PENTAKOTA RAMA SATYAM Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SERVICES II ANIL KUMAR DASARI V SUBRAHMANYAM GP FOR SERVICES II	VISAKHAPATNAM
70	IA/1/2026 Dispense with Petition WP/17193/2023	PENTAKOTA RAMA SATYAM Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SERVICES II ANIL KUMAR DASARI V SUBRAHMANYAM GP FOR SERVICES II	VISAKHAPATNAM
71	IA/2/2026 Review Petition WP/32434/2023	VENKATA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION V SUBRAHMANYAM	VISAKHAPATNAM
72	IA/1/2026 Dispense with Petition WP/32434/2023	VENKATA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION V SUBRAHMANYAM	VISAKHAPATNAM
73	IA/1/2026 Dispense with Petition WP/10202/2024	GORLI SHOURY SUKUMAR Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SERVICES II V SUBRAHMANYAM GP FOR SERVICES II	VISAKHAPATNAM
74	IA/2/2026 Review Petition WP/10202/2024	GORLI SHOURY SUKUMAR Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SERVICES II V SUBRAHMANYAM GP FOR SERVICES II	VISAKHAPATNAM
75	IA/2/2026 Review Petition WP/10298/2024	MADANI MARIA Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SERVICES II GP FOR SERVICES II V SUBRAHMANYAM	VISAKHAPATNAM
76	IA/1/2026 Dispense with Petition WP/10298/2024	MADANI MARIA Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SERVICES II GP FOR SERVICES II V SUBRAHMANYAM	VISAKHAPATNAM

77	IA/1/2026 Dispense with Petition WP/10611/2024	PIRIDI PRAKASHA RAO Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION V SUBRAHMANYAM	VISAKHAPATNAM
78	IA/2/2026 Review Petition WP/10611/2024	PIRIDI PRAKASHA RAO Vs THE STATE OF AP	A K KISHORE REDDY	GP FOR SCHOOL EDUCATION GP FOR SCHOOL EDUCATION V SUBRAHMANYAM	VISAKHAPATNAM
79	IA/1/2026 Dispense with Petition WP/14491/2024	T. ANURADHA Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR SERVICES II V SUBRAHMANYAM GP FOR SERVICES II	VISAKHAPATNAM
80	IA/2/2026 Review Petition WP/14491/2024	T. ANURADHA Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR SERVICES II V SUBRAHMANYAM GP FOR SERVICES II	VISAKHAPATNAM
<u>FOR ADMISSION</u>					
81	WP/3628/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 1/2024 Vacate Stay Petition IA 1/2026 Review Petition IA 2/2026 Suspension Petition	P.RAVI KUMAR Vs THE SPECIAL SECRETARY TO GOVERNMENT	Y SURYA PRASAD	ADDL ADVOCATE GENERAL K.MADHAVA REDDY (SC FOR GVMC) K BHEEMA RAO	VISAKHAPATNAM
82	CC/120/2026 (WP/3628/2021)	P.RAVI KUMAR Vs S. SURESH KUMAR IAS.	Y SURYA PRASAD	KIRTHI TEJA KONDAVEETI K BHEEMA RAO RR1 AND 2 NOTICE SERVED R3 APP BY K BHEEMA RAO COURT SLIP ALONG WITH WP 3628/2021	VISAKHAPATNAM
83	CC/357/2026 (WP/33148/2022)	J RAMAKRISHNA RAJU Vs SMT G JAYA LAKSHMI	RAVI KIRAN A	N SIVA REDDY R 5 NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED	WEST GODAVARI
84	CC/358/2026 (WP/33148/2022)	K. JOGANANDA RAO Vs SMT. G. JAYA LAKSHMI IAS	RAVI KIRAN A	N SIVA REDDY R 5 NOTICE SENT THROUGH METROPOLITAN SESSIONS JUDGE VIJAYAWADA AND SPECIAL MESSENGER ARE NOT YET RETURNED	WEST GODAVARI
85	CC/2304/2026 (WP/20289/2020)	SMT. K. SIRISHA Vs DR. K. SREENIVASULU IAS	KALAKOTI SUNIL KUMAR	RAMALINGESWARA RAO KOCHARLA KOTA	GUNTUR
<u>ADMISSION (CO-OP SOCIETIES)</u>					
86	WP/6649/2021 IA 1/2021 Direction Petition IA 1/2026 Leave Petition	MEDA RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	G VENKATESWARLU	GP FOR COOPERATION NIKHIL CHOWDARY GUNTUPALLI	SPS NELLORE

87	WP/26248/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition IA 4/2023 Vacate Stay Petition IA 1/2025 Extension Petition WP/5925/2023 WP/7628/2023 WP/7704/2023	V.V.V.BHASKAR Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR COOPERATION SURAGANI VIJAYA KUMAR TURAGA SAI SURYA G.V.ANAND KUMAR GP FOR COOPERATION (AP)	WEST GODAVARI
88	WP/5925/2023 IA 1/2023 Stay Petition	NANGEDLA VENKATA MOHANA RAO Vs THE STATE OF ANDHRA PRADESH	G.V.ANAND KUMAR	GP FOR COOPERATION NARASIMHA RAO GUDISEVA	WEST GODAVARI
89	WP/7628/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Extension Petition IA 1/2024 Extension Petition	BANTU VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	G.V.ANAND KUMAR	GP FOR COOPERATION SURAGANI VIJAYA KUMAR NARASIMHA RAO GUDISEVA	WEST GODAVARI
90	WP/7704/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Extension Petition	DOKALA BALA MURALIDHAR Vs THE STATE OF ANDHRA PRADESH	G.V.ANAND KUMAR	GP FOR COOPERATION SURAGANI VIJAYA KUMAR NARASIMHA RAO GUDISEVA GP FOR COOPERATION (AP)	WEST GODAVARI
91	WP/7775/2025 IA 1/2025 Stay Petition	INTURI RAJESWARI Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	GP FOR COOPERATION D S N V PRASAD BABU KALESHA BAIG MOGAL	GUNTUR
92	WP/9100/2025 IA 1/2025 Stay Petition IA 2/2025 Implead Petition IA 3/2025 Vacate Stay Petition WP/10984/2025	P V V HANUMA RAVI SANKAR Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	GP FOR COOPERATION GP FOR COOPERATION SRINIVAS BASAVA	EAST GODAVARI
93	WP/10984/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	THE GUNTUR COOPERATIVE URBAN BANK Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	GP FOR COOPERATION GP FOR COOPERATION	GUNTUR
94	WP/26372/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	KOYANNA CHINNA KURAMAYYA Vs THE STATE OF ANDHRA PRADESH	M VIDYAVATHI	GP FOR AGRICULTURE L V S NAGARAJU GP FOR REVENUE	KRISHNA
95	WP/34287/2025 IA 1/2025 Direction Petition	VALLURU KANAKAMMA Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	GP FOR COOPERATION SS RAMA KRISHNA PRASAD C	GUNTUR

ADMISSION (EDUCATION)

96	WP/2094/2023 IA 1/2023 Direction Petition IA 2/2023 Amendment Petition IA 3/2023 Suspension Petition IA 4/2023 Direction Petition	MASHA COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	SRI VIJAY MATHUKUMILLI	ADDL ADVOCATE GENERAL HABEEB SHEIKH MANIKYA VEENA M (SC FOR PADMAVATHI MAHILA UNIVERSITY) M CHINNAPPA REDDY (SC FOR VSU NLR) K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY) VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL) K RADHIKA BATHULA RAJ KIRAN(SC FOR UNIV) O UDAYA KUMAR SC For S K UNIVERSITY CHAKRAVARTHULA GANGA KUMAR SC FOR ANDHRA UNIVERSITY VSP B VIJAYA KUMAR P CHANDRASEKHAR D KRISHNA SC FOR JNTU ANANTHAPURAMU T S N SUDHAKAR (SC FOR KRISHNA UNIVERSITY) GP FOR HIGHER EDUCATION TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY)) KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY) Y RATNA PRABHA (SC FOR RAYALASEEMA UNIVERSITY) I MADHU BABU (SC FOR JNTU KAKINADA) SANTHI SREE VALLABHANENI SC For Sri Padmavathi mahila University Tirupati.	YSR KADAPA
97	WP/23612/2025 IA 1/2025 Direction Petition	SRI RAJA RAJESWARI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR SCHOOL EDUCATION GP FOR FINANCE PLANNING RAGHU BABU KALAMATA SC For Samagra Siksha N/S	VISAKHAPATNAM
<u>ADMISSION (FISHERIES)</u>					
98	WP/17315/2020 IA 1/2020 Direction Petition	SRI SRINIVASA FISHERMEN CO.OP SOCIETY LTD. Vs THE STATE OF ANDHRA PRADESH	I K ANNAPURNA	GP FOR FISHERIES GP FOR FORESTS	CHITTOOR
<u>ADMISSION (SOCIAL WELFARE)</u>					
99	WP/13381/2022 IA 1/2022 Direction Petition	PYNAM SURENDRA KUMAR Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR SOCIAL WELFARE CHINTA CHINA SATYANARAYANA (SC FOR APSCCFC) GANDRALA RATHNA KUMAR SC For APSCCFC LTD	PRAKASAM
100	WP/4509/2023 IA 1/2023 Direction Petition IA 1/2025 Additional Material Petition	NAGUR RAHAMATH HUSSAIN Vs THE STATE OF ANDHRA PRADESH	SOURI BABU DUPPATI	GP FOR SOCIAL WELFARE K RADHIKA GP FOR REVENUE	YSR KADAPA
101	WP/4900/2023 IA 1/2023 Direction Petition	LOTUS BIOTECH Vs THE STATE OF AP	P NARAHARI BABU	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING COURT SLIP	EAST GODAVARI

102	WP/9857/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Miscellaneous Petition	APPIKONDA SOMESHWARA RAO Vs THE STATE OF ANDHRA PRADESH	K SAIRAM MURTHY	GP FOR SOCIAL WELFARE U KANAKA RAJU T N M RANGA RAO	VISAKHAPATNAM
103	WP/9818/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	KOLLATI SYAMALAVATHI Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR SOCIAL WELFARE GP FOR REVENUE GUDAPATI LAKSHMI NARAYANA	EAST GODAVARI
104	WP/18148/2025 IA 1/2025 Direction Petition	KUNJA RAJESH Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SOCIAL WELFARE GP FOR REVENUE	WEST GODAVARI
105	WP/22898/2025 IA 1/2025 Direction Petition	D AYYAPPA REDDY Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR SOCIAL WELFARE	VISAKHAPATNAM
106	WP/24644/2025 IA 1/2025 Direction Petition WP/27417/2025	MUGUDI SRINIVASA RAO Vs THE STATE OF AP	ANASURI ESWAR SAI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	EAST GODAVARI
107	WP/27417/2025 IA 1/2025 Direction Petition	BILLA VISWESWARA RAO Vs THE STATE OF ANDHRA PRADESH	ANASURI ESWAR SAI	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	EAST GODAVARI
108	WP/25168/2025 IA 1/2025 Direction Petition	N SAI BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	S NAGESH REDDY	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	EAST GODAVARI
109	WP/25536/2025 IA 1/2025 Direction Petition	THELLAM RAJU Vs THE STATE OF ANDHRA PRADESH	SRIMAN	GP FOR SOCIAL WELFARE	WEST GODAVARI
110	WP/28501/2025 IA 1/2025 Direction Petition	PUNEM RAMUDU Vs THE STATE OF ANDHRA PRADESH	NALLANAGULA LALITHA SREE	GP FOR SOCIAL WELFARE GP FOR REVENUE	EAST GODAVARI
111	WP/33244/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Extension Petition	K SWARUPA RANI Vs THE STATE OF AP	C V R RUDRA PRASAD	GP FOR SOCIAL WELFARE M SRIKANTH	GUNTUR

FINAL HEARING(SOCIAL AND TRIBAL WELFARE DEPT.)

112	WP/26765/2025 IA 1/2025 Stay Petition IA 1/2026 Leave Petition WP/29952/2015	SMT. SOYAM KANNAMMA Vs THE STATE OF ANDHRA PRADESH	TELLAM NAVEEN KUMAR	GP FOR SOCIAL WELFARE POLOTHI RAGA SAMYUKTHA GP FOR SOCIAL WELFARE GP FOR REVENUE	WEST GODAVARI
113	WP/29952/2015 IA 1/2016(WVMP 290/2016)- Vacate Stay Petition	KODURI KRISHNAVENI Vs THE STATE OF ANDHRA PRADESH	P R K AMERANDRA KUMAR	GP FOR SOCIAL WELFARE (AP)	WEST GODAVARI

NOTE: AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP.